

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 102**  
**(IB)-1061/ND/2020**

**IN THE MATTER OF:**

Intec Capital Ltd

... Applicant/Petitioner

Vs

R. B. M.Developers Pvt Ltd

... Respondent

**Order under Section 7 of IBC.**

**Order delivered on 22.12.2020**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Learned Counsel for the Applicant is directed to comply the order dated 15.12.2020 and file service affidavit.

List the matter on **19.01.2021**.

**Sd/-**  
**(K. K. VOHRA)**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**